

Central Administrative Tribunal
Principal Bench
New Delhi

CP No. 553/2017 in OA No.3666/2012

New Delhi this the 09th Day of January, 2018

Hon'ble Mr. Raj Vir Sharma, Member (Judicial)
Hon'ble Ms. Nita Chowdhury Member (Administrative)

1. Sh.V.K.Soni,
S/o Late Shri Gian Chand,
Working under Dy.CE/
Construction/UMB
H.No.2, Chander Puri Colony,
Machonda Road, Ambala Cantt.
2. Sh.Gian Chand,
S/o Nand Lal,
Working under Dy.CE/
Construction/UMB
39-A, Tagore Garden, Mahesh Nagar,
Ambala Cantt.
3. Sh.Rajender Kumar,
S/o Hariram,
Working under Dy.CE/
Construction/UMB
H.No. 36, Mathura Nagari, Ambala City,
Haryana.
4. Sh. D.P.Garg,
S/o Shri Radhey Lal,
Working under Dy.CE/
Construction/NR/
H.No.3/441 'A' Janak Nagar,
Saharanpur (UP)

5. Sh Rakesh Kumar,
S/o Shri Ram Sarup,
Working under Dy.CE/
Construction-I/CDG
H.No. 319/9, Mohan Garden(Saidan),
Shahabad (M), District- Kurushetra.
6. Sh. Rakesh Kumar,
S/o Shri Mohan Lal,
Working under De.CE//UMB,
223-B, Part-1, Sector-1,
HUDA Shahabad (M),
District- Kurushetra.
7. Sh.S.K. Shukla,
S/o S.P.Shukla,
Working under Dy.CE/
CSB, New Delhi.
E-136/A, Railway Colony, Panipat.
8. Sh.R.N.Malik,
S/o Ran Pat Malik,
Dy.CE/C/TKJ, New Delhi
C-2B, Railway Colony,
Rohtak (Haryana).
9. Sh.Rama Nand Upadhyay
S/o Rudra Narain Upadhyay
Dy.CE/C/SE Road, New Delhi
A-3/1 Charni Vihar,
Ghaziabad (UP).
10. Sh.Surender Kumar Gaur,
S/o Jagdish Prasad,
Dy. CE/C/N.Rly, Shivaji Bridge,
New Delhi.
32-A, Arya Nagar, Ghaziabd (UP)

11. Sh.Shailender Juyal
S/o Late Shri Kishan Dutt Juyal,
Working under DSE/C/MB, DRM Office,
Muradabad (UP)
2/121B Budhi Vihar, Avas Vikas
Majhola, Moradabad (UP).
12. Sh.Niyamullah
S/o Shri Budhai
Dy.CE/C/ Muradabad,
82/B, North Railway Colony
Bareilly Junction.
13. Sh.Sudesh Kumar Sharma
S/o Shri Yog Dutt Sharma
Working under CAO/C/Kashmiri Gate, Delhi
7/91, Sarai Nawab, Opp. Laxmi Metal Work,
Aligarh-202001.
14. Sh.Arshad Tasleem Ahmed,
S/o Late Shri Tasleem Ahmed,
Working under Dy.CE/C/D-II/
L-17, Batla House
Near Masjid Khalil-UL-LAH,
Jamia Nagar, New Delhi.
15. Sh.K.S.Rawat
S/o Late Shri K.S. Rawat,
Working under XEN/Headquarter/CAO
/Off./NR/Kashmiri Gate, Delhi.
Flat No. 94, FF Nayakhand,
Indrapuram (Ghz.) UP.
16. Sh.R.S.Ujlayan
S/o Ram Sharan
Working under Dy.CE/Construction/
NR/Tilak Bridge, New Delhi
10/A-1, Railway Colony, Wazirpur,
Delhi-110052

17. Sh.P.K.Sharma,
S/o Bhagwan Swarup Sharma
Working under Dy.CE/Construction/
NR/Tilak Bridge, New Delhi
T-53/3, Railway Colony,
Subzi Mandi, New Delhi-110007
18. Sh.Ravi Kant
S/o Shri Mohan Lal
Working under Dy.CE, Shakur Basti, Delhi
83-Z-1, Railway Colony,
Tughlakabad, New Delhi.
19. Sh.Bhagwati Prasad
S/o K.N.Gairola,
Working under DRM/DLI,
6139-A, Sector-3, Faridabad
(Haryana).
20. Sh.Shiv Dutt Sharma
S/o D.S.Sharma
Working under DRM/DLI,
B-33, Punchsheel Colony,
Meerut Road, Hapur
21. Sh.Prem Pal Singh Tomar
S/o G.Singh Tomar
Working under Dy.CE/C/CSB
77 A-1, Railway Colony,
Ashok Vihar-III, Delhi-110052.
22. Sh.Anand Ballabh Joshi
S/o Shri G.B.Joshi,
Dy./CE/Construction/SERD,
A-3/62, Sector-5, Rajender Nagar,
Sahibabad Ghaziabad(UP).

23. Sh. Kanwar Singh Kushwaha
S/o Mewal Lal Kushwaha,
Dy.CE/Construction-1/NR, Lucknow
EC-III 12-A, L.D. Railway Colony,
Alambagh, Lucknow.
24. Sh. Vijay Pal
Late Shri Jagannath Maurya
Working under Dy.CE/C/I/
Lucknow
A-611, Indra Nagar, Lucknow (UP)
25. Sh.Mahendra Pratap
S/o Sh.Pancham Ram Yadav,
Working under Dy.CE/Construction-1/CSB,
D-204, Sri Ram Nagar Shahdra, Delhi.
26. Shri D.K.Chaudhary
S/o Late Sh.Ram Murat Chaudhary
Working under Dy.CE/Construction/Agra
357/84/76-B, Kundla Himraj Ganj,
Allahabad (UP). ... Petitioners

(By Advocate Mr. R.K. Shukla)

VERSUS

1. Sh.R.K. Verma,
The Secretary,
Railway Board,
Ministry of Railways, Rail Bhawan,
New Delhi.

2. Sh. R.K. Kulshreshta,
General Manager,
Northern Railway, Baroda House,
New Delhi.

3. Sh. S.Verma,
The C.A.O. (Construction)
Northern Railway, Kashmiri Gate,
Delhi.

... Respondents

(By Advocate : Mr. Shailendra Tiwary with Mr. VSR Krishna)

O R D E R (ORAL)

(By Hon'ble Mr. Raj Vir Sharma, Member (J):-

At the very outset, learned counsel for the respondents submits that they have complied with the order of this Tribunal and placed before us the order dated 14.12.2017 passed by them. He further submitted that payment will be made to the applicant within four weeks.

In view of the above, we are of the opinion that the respondents have complied with the order of this Tribunal. Therefore, this Contempt Petition is closed. Notices issued to the respondents are discharged.

(Nita Chowdhury)
Member(A)

(Raj Vir Sharma)
Member (J)

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